

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION**

Rajya Sabha

UNSTARRED QUESTION NO. : 1194

TO BE ANSWERED ON THE 10th March 2025

**SAFETY AUDITS AND CAPACITY ENHANCEMENT OF DGCA
FOR AVIATION OVERSIGHT**

1194. SHRI SANJEEV ARORA

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the number of aviation safety audits and inspections conducted by the Directorate General of Civil Aviation (DGCA) in the last 12 months, particularly on domestic and regional carriers, the number of non-compliance incidents reported;

(b) the steps Government has taken to enhance the DGCA's capacity to conduct thorough safety audits, including the training of personnel, investment in technology, and collaborations with international safety organizations; and

(c) the specific improvements which are being considered by the DGCA's regulatory framework to ensure real-time compliance monitoring, particularly in light of recent incidents involving safety lapses in smaller carriers operating in underserved regions?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)**

(a) Directorate General of Civil Aviation (DGCA) publishes Annual Surveillance Plan every year, wherein each airline is audited once in every two years in line with the regulatory audit procedure manual published on DGCA website. The number of audit and surveillance carried out in last 12 months (year 2024) along with non-compliances for scheduled/ regional carrier is annexed:

(b) Considering the growth in the aviation sector, 416 number of technical posts were added in various directorates of DGCA in the year 2022 to carry out effective functioning of DGCA including safety oversight activities. DGCA officers regularly participate in international forums, training and meetings to contribute and understand global best practices that are being adapted in civil aviation. Collaborative initiatives are being undertaken at regional level and at the global level of ICAO for enhancement of safety standards.

(c) International Civil Aviation Organization's (ICAO's) Standards And Recommended Practices (SARPs) & Global best practices are being adapted in DGCA regulations and the regulatory compliance is being ensured through safety audits and surveillance. DGCA has migrated its services to e-Governance of Civil Aviation (eGCA) which enhances real time follow-up of services of DGCA by the stakeholders.

Annexure

Audit and surveillance carried out in last 12 months (year 2024) along with non-compliances for scheduled/ regional carrier are listed below:

Classification	Number of Inspection/ Audit	Findings
Inspections	3002	2885
Regulatory Audits	9	268